

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4481-4482/2012

(From the judgement and order dated 25/04/2012 in CRLM  
No.840/2011CRLM No.1690/2011 in CRLA No.22/2010 of The HIGH COURT  
OF DELHI AT N. DELHI)

HARMINDER SINGH

Petitioner(s)

VERSUS

STATE OF NCT OF DELHI

Respondent(s)

(With appln(s) for bail)

Date: 25/06/2012

These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE  
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI  
[VACATION BENCH]

For Petitioner(s)

Mr. S.K. Sabharwal,AOR

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

List these petitions on 28.06.2012.

(Parveen Kr. Chawla)  
Court Master

[Listing Proforma is attached]

(Renu Diwan)  
Court Master